

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3069

ANSWERED ON:23.12.2003

CIRCULATION OF FAKE INDIAN NOTES BY PAKISTAN HABIB BANK

CHANDRA NATH SINGH;GADDE RAMAMOCHAN;NIVEDITA MANE;SADASHIVRAO DADOBA MANDLIK

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether ISI of Pakistan is pumping fake currency into India with the help of Habib Bank via Kathmandu as reported in the `Hindustan Times` dated November 26, 2003;
- (b) if so, the facts of the matter reported therein;
- (c) whether the Government has received reports in this regard from the U.P. intelligence unit;
- (d) if so, the details thereof;
- (e) the details of modus operandi adopted by Habib Bank; and
- (f) the action taken by Union Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D SWAMI)

(a) to (f): Pak ISI is involved in pumping fake currency notes into India.

A Pak national, working as a General Manager of Himalayan Bank Ltd. (a joint venture of Habib Bank of Pakistan and Nepalese promoters), has come to notice for inducting fake Indian currency notes (FICN) through a Nepalese national.

In order to deal with the situation, the Government has adopted a multi-pronged approach which mainly includes improving border surveillance, galvanizing the intelligence machinery, neutralising plans of terrorist groups/anti-national elements/ISI agents by well-coordinated intelligence based operations. From time to time inputs received in this regard are shared with the State security and intelligence agencies for evolving counter strategies to counter the menace of FICN.